

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1478
TO BE ANSWERED ON 4TH DECEMBER, 2024

PENDING DUES UNDER PDS

1478. SMT. MALA ROY:
SHRI ADHIKARI DEEPAK DEV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether any dues are pending with/for the State Governments on account of Public Distribution System (PDS);
- (b) if so, the details of amount of the said dues as on date, State-wise including the reasons behind the same; and
- (c) the expected date to clear the dues?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): Payment of admissible amount to States for Central Pool procurement of food grains is made by Food Corporation of India (FCI) on the basis of the claims made by State Governments and their agencies as per the Cost Sheet, which includes Minimum Support price (MSP) of the food grains and other incidentals. Further, food subsidy is released by the Department of Food and Public Distribution (DFPD) to States that have opted for Decentralized Procurement (DCP) mode, on the basis of their quarterly food subsidy claims, which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains under various Central schemes, Food Corporation of India's reconciliation, utilization certificates received, economic cost of food grains, updation of data on DFPD Portal etc.

DFPD, Government of India has been continuously releasing admissible amount of food subsidy to the State Governments against their claims Rs. 2,88,718.54 Crore, Rs. 2,72,501.69 Crore, Rs. 2,11,394.39 Crore and Rs. 1,40,239.10 Crore were released to the FCI and State Governments that have adopted Decentralized procurement during the financial years 2021-22, 2022-23, 2023-24 and 2024-25 (till October 2024) respectively. Details of amount released to DCP States is also enclosed at Annexure-1.

Annexure I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.1478 FOR ANSWER ON 04.12.2024 IN THE LOK SABHA.

State-wise breakup of food subsidy released to DCP States from 2021-22 is as under:

(Rs. in Crore)

S.No.	Name of the State	2021-22	2022-23	2023-24	2024-25 (till Oct. 2024)
1.	Andhra Pradesh	9323.38	6635.97	6268.19	5498
2.	Bihar	7671.9	10966.1	6557.64	7032.12
3.	Chhattisgarh	9047.77	7574.81	5236.13	17.96
4.	Gujarat	749.43	311.54	267.83	2.49
5.	Karnataka	1682.12	2191.75	1222.13	120.68
6.	Kerala	1777.86	1544.89	1151.85	369.86
7.	Madhya Pradesh	14420.62	9471.5	16939.27	3449.05
8.	Maharashtra	4082.07	2725.75	3923.29	327.74
9.	Odisha	7892.69	7600.05	14473.68	4671.18
10.	Punjab	2047.53	1202.49	2064.56	661.26
11.	Tamil Nadu	6250.93	8685.95	7072.53	3178.16
12.	Telangana	7665.02	5242.76	5367.07	2592.1
13.	Uttarakhand	1554.43	1212.25	724.39	517.3
14.	West Bengal	5421.34	6580.11	-	1535.42
15.	Jharkhand ##	-	-	42.77	342.97
16.	Tripura	15.58	148.67	106.51	35.79
17.	DBT* & Misc.	186.87	187.9	267.6	105.31
18.	Himachal Pradesh \$			47.38	-
Total		79789.54	72282.49	71732.82	30457.39

Note:-

Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20. Adopted DCP in FY 2023-24

\$ Himachal Pradesh has adopted DCP Mode in 2023-24

*** Under DBT scheme, subsidy is released to UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli w.e.f. 2015-16.**
